

दिल्ली ऐडमिनिस्ट्रेशन में डाइरेक्टर आफ एजुकेशन के बारे में 1968 में मैंने एक प्रश्न पूछा था। उस प्रश्न का उत्तर देते हुए शिक्षा मंत्री जी ने यह बतलाया कि 3700 नौकरियों में केवल 60 शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्स टीचर्स हैं। इस से यह मालूम होता है कि 4500 टीचरों में शैड्यूल्ड कास्ट्स टीचर्स 100 से ज्यादा नहीं होंगे तो क्या डाइरेक्टर आफ एजुकेशन को इस तरह का इंडिकेशन देंगे कि डाइरेक्ट रिज्यूटमेंट में शैड्यूल्ड कास्ट्स का कोटा पूरा करने के लिए 50 परसेंट कम से कम उनका रिज्यूटमेंट किया जाय ?

श्री विद्या चरण शुक्ल : जहां तक पहले प्रश्न का सवाल है यदि माननीय सदस्य इस तरह के कोई प्रश्न का नोटिस देंगे जो मैं पूरी उसकी सूचना एकत्रित करके सदन के सामने रख दूंगा।

जहां तक दूसरे प्रश्न का सवाल है मैंने बतलाया है कि हमारी जो सूचनाएं हैं वह दिल्ली ऐडमिनिस्ट्रेशन पर लागू होती हैं और हमें आशा है कि दिल्ली ऐडमिनिस्ट्रेशन ने उन सबको लागू किया है। बाकी शिक्षा विभाग में किस ढंग से और किस हद तक यह लागू की गई है इसकी सूचना मेरे पास अभी नहीं है। जैसा आपने बतलाया है कि शिक्षा मंत्री ने एक उत्तर के दौरान यह बतलाया था कि 3700 नौकरियों में केवल 60 शैड्यूल्ड कास्ट्स और शैड्यूल्ड ट्राइब्स के टीचर्स हैं और आपने चूँकि उस मामले को यहां पर उठाया है इसलिए मैं जरूर इसके बारे में जांच पड़ताल करूंगा।

Use of C. R. P. and B. S. F. for suppression of Naxalites

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*1354. SHRI SURAJ BHAN :
SHRI KANWAR LAL GUPTA:
SHRI SHARDA NAND :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Government have directed the State Governments to make full use of the Arms Act and the Penal Code and the deploy-

ment of C. R. P. and the Border Security Force to suppress Naxalites and other violent activities in some States for political purposes;

(b) if so, the details thereof;

(c) the reaction of State Governments thereto; and

(d) the strength of C. R. P. and B. S. F. deployed in West Bengal, Nagaland, Manipur, Tripura, Assam, Kerala, Kashmir and Bihar?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (d). While the Central Government have not issued any directives to the States, they have made available units of the C. R. P. at the request of the State Government to assist in the maintenance of public order. Attention of the State Governments concerned has also been drawn to the existing legal provision under which the specific activities of the extremists can be dealt with. It will not be in public interest to disclose the details of deployment of such armed forces of the Union in the different States and territories.

श्री सुरज भान : अध्यक्ष महोदय, इस बात को ध्यान में रखते हुए कि हमारे जो मौजूदा नामल कानून है वह नामल सरकारमस्टान्सेज के लिए है लेकिन आज देश में नक्सलवादियों की राष्ट्रविरोधी हरकतों ने एबनोरमल हालात पैदा कर दिये हैं और आज इन नक्सलवादियों द्वारा देश के विभिन्न स्थानों में जो पोस्टर्स लगाये गये हैं और पेम्फलेट्स शायद किये गये हैं जिनमें कि माओ की तस्वीरें छपी रहती हैं और हमारे देश के दुश्मन नम्बर 1 माओत्से तुंग की उनमें तारीफ भी की जाती है जो कि बहुत ही आपत्तिजनक और राष्ट्रविरोधी बात है तो क्या सरकार इसके लिये आवश्यक कानून बनायेगी ताकि इस तरह की गति-विधियां अराष्ट्रीय घोषित की जा सकें और ऐसे तत्वों को मजबूती और कामयाबी से कुचलने के लिए सजाये मौत देने का कानून बनायेगे ?

SHRI Y. B. CHAVAN : This is a general question which is under examination.

श्री सूरज भान : क्या यह फेक्ट है कि बंगाल गवर्नमेंट ने आपके पास एक तजवीज भेजी है कि प्रिवेंटिव डिटेन्शन एक्ट वहां पर लागू कर दिया जाये ? इस सिलसिले में आप कब तक पूरी तरह फंसला करने जा रहे हैं और उन तमाम स्टेट्स के बारे में जिनका जिम्मे मैंने अपने सवाल में किया है नक्सलाइट ऐक्टिविटीज को रोकने के लिये आप क्या कदम उठाने जा रहे हैं ?

SHRI Y. B. CHAVAN : A suggestion has come from West Bengal administration. Naturally, before undertaking any such Act, we will have to consult the Consultative Committee which is to be constituted in the near future.

SHRI RANGA : Are you going to wait till then ?

SHRI Y. B. CHAVAN : These are my limited powers subject to your approval.

श्री कंवर लाल गुप्त : नक्सलाइट ऐक्टिविटीज केवल बंगाल में ही नहीं है, हिन्दुस्तान के दूसरे भागों में भी हैं जहां पर गुरिला ट्रेनिंग दी जा रही है और बम वगैरह बनाने की फैक्ट्रियों में काम सिखाया जा रहा है, यहां तक कि हिन्दुस्तान के बाहर भी यह काम चल रहा है। मैं अभी नेपाल गया था। नेपाल में जो चाइना के भ्रम्बेसेडर हैं उनसे नक्सलाइट ऐक्टिविटीज वाले जा कर पैसे की और आर्म्स आदि की मदद लेते हैं। यह केवल स्टेट गवर्नमेंट के ला एंड आर्डर का सवाल नहीं है। इसमें केन्द्रीय सरकार की भी जिम्मेदारी आ जाती है। जब तक केन्द्रीय सरकार स्टेट गवर्नमेंट के कोऑपरेशन से कोई इंटेग्रेटेड योजना नहीं बनायेगी और उसमें बार्डर सिक्थोरिटी फोर्स और सेन्ट्रल रिजर्व पुलिस की मदद नहीं लेगी, तब तक उनकी ऐक्टिविटीज पर कंट्रोल नहीं हो सकता है। मैं पूछना चाहता हूँ कि क्या केन्द्रीय सरकार ने अपनी तरफ से कोई इस तरह की योजना बनाई है ? क्योंकि मान लीजिये कि पुलिस को बंगाल में उनका पता

लगता है तो वह असम भाग जाते हैं, दूसरी जगह निकल जाते हैं। आखिर किस तरह से बी० एस० एफ० वगैरह की मदद से उनकी ऐक्टिविटीज पर अच्छी तरह से कंट्रोल हो, इसके लिये मंत्री महोदय की क्या योजना है ?

दूसरी चीज मंत्री महोदय ने कहा कि अकेले ला एंड आर्डर की बात यह नहीं है। मैं जानना चाहता हूँ कि पब्लिक ओपीनियन को मोबिलाइज करने के लिये, विशेषकर यूनिवर्सिटीज में रेजिस्टेंस मूवमेंट बने जहां पर उनकी जड़ है, इसके लिये मंत्री महोदय ने क्या कदम उठाये हैं ?

SHRI Y. B. CHAVAN : I think, there are three or four ways of dealing with this problem. One is giving the assistance of the Central Forces. I have mentioned that as far as the C. R. P. and other Armed Forces are concerned, they are offered to the State Governments whenever they want to make use of them.

Second is, where some of these underground people try to cross the borders of our country, certain precautions can be taken which are being taken not only now but from the very first moment when the Naxalite element started asserting itself in north Bengal.

Third is about having coordination between different States concerned, as it is between Bengal and Assam....

SHRI RANGA : Orissa and Andhra also.

SHRI Y. B. CHAVAN : Yes; only by way of an illustration I was mentioning Bengal and Assam. There also, we are giving them necessary cooperation for coordination....

SHRI KANWAR LAL GUPTA : What coordination ?

SHRI J. B. KRIPALANI : How are you educating the people ?

SHRI Y. B. CHAVAN : About educating the people, I would require the coopera-

tion of the hon. Members also. I cannot alone educate the people.

In this matter, we are in communication with different State Governments from the latter part of 1968. The Home Ministry have written official letters and I have also written to the Chief Ministers concerned from time to time. We have communicated to them what steps can be taken under the present Acts also. There are a number of Acts which, certainly, can be made use of. For example, about these posters of Mao, etc., under the present laws also, if it is likely to create some sort of a public disorder, the police can prosecute them. It is not that they cannot take any action against it. What is necessary is vigilant administration in the matter and to act promptly and effectively.

The fourth point is whether it is necessary to have other legislative or legal powers. As I mentioned, some of the suggestions are under examination. Fifth is certain socio-economic steps which also include the education of the public mind. Education of the public cannot be done by the Government alone. For that matter help and co-operation of political Parties and non-political Parties, University forums, etc. is needed. It is a question of educating them not only of the bad effect but they will have to be told about the futility of the policies and the ideologies that are being preached.

SHRI J. B. KRIPLANI : You only want our co-operation in difficult situations.

श्री शारदा नन्वः मैं मंत्री महोदय से जानना चाहता हूँ कि क्या उन्होंने इन कथित नक्सलियों के बारे में पता लगा लिया है कि किन किन स्थानों पर प्रशिक्षण दिया जा रहा है, उन को पैसा कहां से प्राप्त हो रहा है और शस्त्र-कहां से मुहैया हो रहे हैं ? अगर इन तीनों बातों का पता नहीं लगाया है तो क्यों ? दूसरी बात मैं यह जानना चाहता हूँ कि क्या इन नक्सलियों को हिन्दुस्तान कि कम्युनिस्ट पार्टियाँ, मुसलिम लीग और साथ ही साथ कुछ अधिकारी प्रोत्साहन दे रहे हैं ? क्या

इस के बारे में मंत्री महोदय पता लगाने की कृपा करेंगे ?

श्री स० मो० बनर्जी: कम्युनिस्ट उन्हें बुद्धि दे रहे हैं और आर० एन० एस० उन्हें लाठियाँ दे रहे हैं ।

SHRI Y. B. CHAVAN : The hon. Member asked me two questions if I have understood him correctly. We are trying to get information about sources of financial assistance. We are also trying to get information about training centres and arms supply. This is a continuous process. I do not say that I have all the information. I cannot also say that we have no information. Even if I have information, I cannot disclose it here. But I would like to assure the House that every effort is being made.

Secondly, about the co-operation of other political parties, I cannot say without any evidence that any particular political Party is helping the Naxalites as such.

SHRIMATI SUSHILA ROHATGI : The Minister in his reply has said that enforcement of these measures may lead to public disorder. I would like to know what greater public disorder can exist in West Bengal where one after another all the Universities are being closed under pressure, and knowing full well that Naxalities are anti-national elements and are working to subvert the democracy, may I know what prevents the Government from arresting men like Kanu Sanyal who is the father of the Naxalite movement and is organizing people's army on guerilla footing, and preventing the provocative speeches being made by Mr. Jyoti Basu who is preaching bloodbath in West Bengal ?

SHRI Y. B. CHAVAN : As far as arresting persons who are wanted under the law is concerned there is no question of any difference of opinion. As a matter of fact, some of the facts on whose names the non. Member mentioned were arrested and convicted by the courts. But, unfortunately, the then Government released

them. Naturally, I learn, they have gone underground. Even now there are certainly some legal cases pending against them. Government is making every effort to arrest them.

SHRI P. GOPALAN : It is really strange that this Government which pretends to be very much concerned about the Naxalite activities are on the other hand boosting them & supporting their activities for political purposes. I can understand the law of the land taking its own course in dealing with Naxalites. I would like to know from the hon. Minister whether numerous instances have been brought to the notice of the Prime Minister and the Home Minister of innocent people and people belonging to other political parties like my Party and the Right Communist Party being harassed and tortured and shot dead in different parts of the country and also even Naxalite elements being tortured and shot dead in cold blood after being tortured. Were these instances brought to the notice of the hon. Home Minister? What steps are being taken by the Government to see that the general rule of law prevails in the country? I would like to know from the Home Minister as to what steps the Government proposes to take to see that even the Naxalites are given fair and free trial as was given to Godse, the assassin of Mahatma Gandhi?

SHRI Y. B. CHAVAN : The Government always stand for the rule of law and all the processes under the law will be observed. Certain complaints were brought to me notice by the General Secretary of the CPI. He saw me and gave me some Memorandum. Also Shri Sundarayya, your party Secretary has mentioned this matter. I am taking up this matter.

DR. RAM SUBHAG SINGH : Four unexpected events have occurred in Bihar recently. The first is the event at Chaibasa. The second is the attack on Mr. Jyoti Basu. The third is the attack in a meeting of Prof. Ranga and the fourth is the attack on Mahatma Gandhi exhibition train at Patna; and the Government of Bihar has sought the assistance of the CRP and other forces. May I know whether the Government of India has been informed by the Government of Bihar about the causes leading to these happenings in Bihar in recent weeks?

SHRI Y. B. CHAVAN : They are informing us as to what is happening. In the case of the attempt on the life of Mr Jyoti Basu, the investigations are going on. They wanted cooperation from us and we have offered such cooperation. About the other point, Professor Ranga's addressing a meeting and the incident, the State Government are investigating the matter. After I get a little more information, if the hon. Member asks for it, I will give it.

SHRI BEDABRATA BARUA : Sir, may I know if the Government of India have any information about the whereabouts of Kanu Sanyal? The rumour goes that he is in Assam. It is also stated that he is in Nepal, but such a rumour has been started by the Naxalites themselves. I would like to know if the Assam Government has made a request for more forces to deal with the recent events of accelerated movement of the Naxalites. I would also like to know whether in regard to that request nothing substantial has been done and the Assam Government has not really received the assistance that is necessary.

SHRI Y. B. CHAVAN : The first part of the question is about Kanu Sanyal. If the Hon. Member has got any specific information he can pass it on to me. If I have any, I won't give it to him. About the other part as to whether the Chief Minister Mr. Chaliha had asked for certain aid etc., I can tell the Hon. Member that we are always giving the CRP or police aid to Assam Government and even at the present moment we are trying to do what we can.

SHRI A. SREEDHARAN : Till today I was under the impression that the Naxalites and the Marxist Communist Party are two different parties. But, from the question put by my hon. friend Shri P. Gopalan, I feel that the Naxalites are the underground wing of the Marxist Communist Party of India.

SHRI P. GOPALAN : Sir, I rise on a point of order.

MR. SPEAKER : No point of order during Question Hour.

SHRI P. GOPALAN : Sir, I have put a definite question and the hon. Minister has

replied to that. But he is attributing bad motives to my question.

SHRI A. SREEDHARAN: I have stated only cold, naked facts. It has been corroborated by my colleague. Sir, the Home Minister stated that he has received certain complaints, regarding the functioning of the services from the Secretaries of the Communist Party. While going into all these complaints, will the Home Minister keep in mind the consistent and persistent campaign that is being conducted by certain political parties including the Marxist Communist party of India to disrupt the services, having regard to the integrity and solidarity of the country, and see that guilty persons are punished? Otherwise such enquiry will not lead to any desired results (*Interruptions*)

MR. SPEAKER: Order, order, Don't behave like that. Be clam.

SHRI Y. B. CHAVAN: The hon. Member has also made another point. I can only tell him that while we shall examine the memorandum given by the Communist Party of India, I shall take note of what the hon. Member has said just now.

SHRI N. K. SOMANI: The extent and scope of Naxalite activities would persuade any Government to provide help. This is a little beyond law and order. And so I would like to know specifically, since this is a problem among the students, whether the Home Minister has taken the advice of the Education Ministry also in this regard and has also thought of providing economic assistance of special and massive nature to the West Bengal Government? Apart from law and order problem, the students are misled and they are becoming cynical and are being advised to damage the portraits of Mahatma Gandhi, Rabindranath Tagore and so on.

As far as law and order situation is concerned, the Government of West Bengal has demanded more police, stating that their police personnel was quite inadequate for meeting the situation.

SHRI Y. B. CHAVAN: As far as the latter part of the question is concerned, I did mention that the State Government has asked for help, including police help, and we have given it.

SHRI KANWAR LAL GUPTA: You have not given.

SHRI Y. B. CHAVAN: They have asked for it and we are giving it from time to time. As far as University matters and the violence in campus is concerned, we are taking up this matter with the Education Ministry.

SHRI S. M. BANERJEE: Even after 22 years of freedom, I see that the line between hunger and anger becomes thinner. Young students who have no job after getting their diplomas are tearing up their diplomas and they are frustrated. Their frustration is being changed to anger. And this is in fact the real cause. While I do not support the movement of the Naxalites, I would like to know from the Hon. Minister whether he sincerely believes that the bullets can possibly suppress the ideology; if not, what further steps are being taken to fight out the Naxalites with a better ideology and not by killing them. After seeing the failure of the Parliamentary Democracy for 22 years or so, they have started feeling that there should be a revolution and the Naxalites are leading it. There is a feeling among the young men and so I want to know what concrete steps are being taken by Government to create public opinion against this and to give an impression that this sort of terrorism cannot change the system. I want to know what concrete steps are being taken by Government apart from sending C. R. P. etc.?

SHRI Y. B. CHAVAN: We have not taken any position that only the bullets will stop this. This is not our approach to this problem. We have constantly emphasised that this will not solve the problem. The hon. Member said that there is a failure of our Parliamentary democracy. I do not think that he claims that Parliamentary democracy has failed in this country. (*Interruption*).

I think it is our faith; I do feel that we, who are sitting in this Parliament, at least feel that this Parliamentary Democracy is effective.

SHRI S. M. BANERJEE : We have increased our salary and not the salary of the ordinary people.

SHRI MANUBHAI PATEL : Then why did you accept it.

SHRI Y. B. CHAVAN : So far as the other aspects, particularly the problem of economic development, in the State are concerned, they are much more important and we are giving priority to them.

SHRIMATI ILA PALCHOUDHURI : Two hundred targets have been sorted out by the Naxalites. Information of this is available with Government. What are Government doing to protect these 200 targets?

Secondly, when Gandhiji's portraits have been brought down, tarred, desecrated and burnt and where people seek to restore them, will Government give police protection for the purpose? As has been reported in the Press, Gandhi literature is now stopped from being distributed in the whole of West Bengal. What steps will be taken to restore the circulation?

SHRI Y. B. CHAVAN : So far as Gandhian literature and the restoration of portraits are concerned, if anybody wants protection in this particular matter, he will be provided protection.

SHRIMATI ILA PALCHOUDHURI : What about desecration of national flags?

श्री राम सेबक यादव : अभी मंत्री महोदय ने एक पूरक प्रश्न के उत्तर में कहा है कि जहाँ सरकार नक्सलवाड़ियों को रोकने के लिए और आतंक को समाप्त करने के लिए कुछ प्रशासनिक कदम उठाने जा रही है, वहाँ इसके पीछे कुछ सामाजिक और आर्थिक कारण भी हैं। उन्होंने भूमि की समस्या का भी जिक्र किया है। मैं यह जानना चाहता हूँ कि जब बंगाल में केन्द्रीय शासन है, तो फिर केन्द्रीय सरकार उन

सामाजिक और आर्थिक—सोशो-इकानोमिक—कारणों को दूर करने और भूमि समस्या को हल करने के लिए तत्काल कौन से खास कदम उठाने जा रही है।

SHRI Y. B. CHAVAN : As far as the land problem in West Bengal is concerned, it has become a little more complicated because of certain steps which have already been taken, particularly the taking of unauthorised possession of land and other things. That matter is being looked into. I think whatever be the reforms no doubt they will have to be made expeditiously but at the same time they will have to be through legal processes.

MR. SPEAKER : Calling Attention. Shri Hem Raj.

SHRI HEM BARUA : I have been standing up so many times. But you did not call me. I do not know why you let down members from Assam like this.

MR. SPEAKER : I have called members from Assam.

It is not only one member standing but sometimes 15 and 20. I have to move from side to side. I wanted that the question hour could be extended so that he could also be accommodated. But I am helpless in the matter.

SHRI HEM BARUA : Unfortunately you did not allow me to put a single question even though you have allowed more than one question to some members.

MR. SPEAKER : Let him look to the difficulties of the present, not of the past. I am sorry he could not be called.

श्री रामावतार शास्त्री : अध्यक्ष महोदय, मैं तो प्रश्न के प्रारम्भ से ही खड़ा हो रहा हूँ। आप मुझे देख भी रहे थे, लेकिन फिर भी आपने मुझे नहीं बुलाया।